

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) and (b). No proposal for nationalisation is under the consideration of Government.

(c) and (d). The recommendations of the Hathi Committee were considered by Government and certain decisions were taken which were announced and laid on the Table of the House on 29-3-78. Further, considering certain operational difficulties and other gaps regarding implementation of the 1978 drug policy, Government have announced a set of measures for rationalisation, quality control and growth of the drugs and pharmaceuticals industry in the country in December, 1986.

[*Translation*]

Duplicate LPG Regulators

2241. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether duplicate regulators of cooking gas are being manufactured in the country which cause many accidents;

(b) whether duplicate regulators are manufactured due to shortage of standard regulators; and

(c) the reasons for which regulators are not being manufactured in the country as per the requirement and the time by which this shortage will be over?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). The oil marketing companies are presently procuring all their requirements of pressure regulators only from manufacturers who have obtained ISI certification; no shortage of this item is being experienced by the oil companies.

(c) Does not arise, in view of (a) & (b) above.

[*English*]

Electrification of "Padas" in Union Territory of Dadra and Nagar Haveli

2242. SHRI SITARAM J. GAVALI: Will the Minister of ENERGY be pleased to state:

(a) the total number of "Padas" in the Union Territory of Dadra and Nagar Haveli;

(b) the total number of "Padas" where electrification is yet to be done;

(c) whether any action plan to provide electricity to all such "Padas" has been drawn up by the Administration of Dadra and Nagar Haveli;

(d) if so, the details of such action plan; and

(e) if not, the measures taken by the Administration to electrify all such "Padas"?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) to (e). According to information received from Union Territory of Dadra & Nagar Haveli, all the 487 identified "Padas" have been electrified, and the 138 extended/newly formed 'Padas' are programmed for electrification by the end of the Seventh Five Year Plan.

Foreign technical know-how for oil exploration

2243. SHRI G. BHOOPATHY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some of the developed countries are coming forward to render technical know-how and expertise in the field of oil exploration; and

(b) if so, the areas where such experi-